

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

ITEM No. 112  
**(IB)-16(PB)/2017**

**IN THE MATTER OF:**

Anil Mahindroo & Anr. .... Applicant/petitioners  
Vs.  
Earth Iconoic Infrastructures Pvt. Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016(Liq.)**

**Order delivered on 28.02.2020**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant Mr. Rakesh Kumar, Adv.

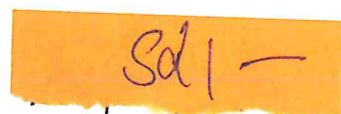
**ORDER**

**IA-1285(PB)/2020**

1. Heard the counsel for liquidator.
2. Subject to above, order reserved.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

28.02.2020  
Ritu Sharma